

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Letters Patent Appeal No. 209 of 2025**  
**In**  
**Civil Writ Jurisdiction Case No.2710 of 2020**

Md. Serajuddin Ansari,

... .. Appellant/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

**Appearance :**

For the Appellant/s : Mr. Praveen Ranjan, Advocate

For the Respondent/s : Mr. Additional Advocate General (13)

**CORAM: HONOURABLE THE CHIEF JUSTICE**

**and**

**HONOURABLE MR. JUSTICE HARISH KUMAR**

**ORAL ORDER**

**(Per: HONOURABLE THE CHIEF JUSTICE)**

13 02-04-2026

Mr. Praveen Ranjan, learned counsel appearing on behalf of Mr. Sanjeev Kumar Singh, learned counsel for the appellant, seeks an adjournment for a period of two weeks. He further submits that he has already taken the consent of the learned counsel for the respondents.

2. List this matter on 16.04.2026.

**(Sangam Kumar Sahoo, CJ)**

**(Harish Kumar, J)**

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